

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 3154/2015

New Delhi this the 10th day of May, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)
Hon'ble Mr. V. N. Gaur, Member (A)**

Sukhveer Singh (Driver)
Badge No. 26865
Pay Token No. 68870
Aged about 34 years
S/o. Sh. Khem Chand,
R/o. H. No. 590, Village Badli,
Delhi – 110 042.

.....Applicant

(By Advocate : Mr. K. K. Patel)

Versus

1. Delhi Transport Corporation
Through its Chairman,
I.P. Estate, New Delhi.
2. The Depot Manager
Delhi Transport Corporation
Rajghat Depot,
Delhi-110 033.

....Respondents

(By Advocate : Mr. Sunil Kr. Jha for Mr. U. N. Tiwari)

O R D E R (O R A L)

Justice M. S. Sullar, Member (J)

At the very outset learned counsel for the applicant intends to withdraw the petition in view of the filing of separate O.A No. 1114/2016 challenging the termination of the applicant.

2. Therefore, the O.A is hereby dismissed as withdrawn as prayed for.

(V. N. Gaur)
Member (A)

(Justice M. S. Sullar)
Member (J)

/Maya/